

CrI.A.No. 354 OF 2004
ITEM No.1

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CrI.M.No.7123/2004 in Criminal Appeal No. 354/2004

HARSHARAN SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent (s)

(With Appln(s). for revocation of SLP granted by this Hon'ble Court vide
order dated 19.3.2004)
(With Office Report)

Date : 05/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s) Mrs. Neelam Kalsi, Adv.
Mrs Rani Chhabra, Adv.

For Respondent (s)
Mr. Bimal Roy Jad, Adv.
Mr. P.N. Puri, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by four weeks.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER